

एक करार किया था। इस मात्रा का परिदान अक्टूबर-नवम्बर, 1982 तक की अवधि के दौरान किया जाना है।

(ग) प्रश्न ही नहीं उठता।

### चीनी का उत्पादन

216. श्री राम प्यारे पनिका : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जुलाई, 1982 के बाद चीनी के उत्पादन में काफी वृद्धि हुई है;

(ख) क्या सरकार का विचार चीनी का उत्पादन और बढ़ाने का है; और

(ग) यदि हां, तो चीनी का कितना उत्पादन और बढ़ाने का विचार है और यह उत्पादन किस प्रकार बढ़ाने का विचार है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मन्त्री (श्री आर० वी० स्वामीनाथन) :

(क) चीनी मौसम की गणना अक्टूबर से सितम्बर तक की जाती है और उत्पादन का अधिकांश भाग गन्ना पेरने की मुख्य अवधि अक्टूबर-अप्रैल/मई में प्राप्त होता है। अगस्त और सितम्बर में तो कर्नाटक, केरल और तमिलनाडु की कुछेक विशेष मौसम वाली फैक्ट्रियां कार्य करती हैं और मौसम के इन पिछले दो महीनों में चीनी का उत्पादन 1981-82 मौसम में 88,000 मीटरी टन हुआ था जबकि 1980-81 मौसम में 80,000 मीटरी टन उत्पादन हुआ था। अतः उत्पादन में 8,000 मीटरी टन वृद्धि हुई थी।

(ख) और (ग) किसी मौसम के दौरान चीनी का उत्पादन गन्ने की पैदावार और गुड़ तथा खंडसारी निर्माताओं के साथ प्रतियोगिता में चीनी फैक्ट्रियों को गन्ने की उपलब्धता पर निर्भर करता है। चीनी फैक्ट्रियों द्वारा गन्ने का आकर्षक मूल्य देने और सरकार द्वारा किए गए अन्य उपायों के परिणामस्वरूप 1981-82 मौसम में चीनी का उत्पादन 84.34 लाख मीटरी टन के रिकार्ड स्तर पर पहुँच गया है। यह उत्पादन आन्तरिक खपत और निर्यात सम्बन्धी सम्पूर्ण आवश्यकता की अपेक्षा काफी अधिक है जिससे चीनी वर्ष 1981-82 के अन्त में लगभग 33 लाख मीटरी टन का बहुत बड़ा स्टॉक शेष बच गया है। अतः चीनी का उत्पादन और बढ़ाने की बजाय उसे उपयुक्त स्तर पर स्थिर करना वांछनीय समझा जाता है। स्टॉक का यह उपयुक्त स्तर घरेलू खपत, निर्यात और मौसम के अन्त में उचित मात्रा में स्टॉक बचाकर रखने की जरूरतों के अनुरूप होना चाहिये।

Representation from Ajudhya Sugar Mill Mazdoor Sabha, Raja-Ka Sahaspur, Moradabad

217. SHRI SOMNATH CHATTERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether he has received a representation dated 12 July, 1982 from Ajudhya Sugar Mill Mazdoor Sabha, Raja-Ka-Sahaspur, Moradabad, about the state of affairs of the Ajudhya Sugar Mills and suggesting various ways and means to improve the situations ;

(b) if so, the salient points raised ; and

(c) the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) A copy of a representation of the Ajudhya Sugar Mill Mazdoor Sabha dated 12th July, 1982, and addressed to the Custodian of the mill has been received. The representation contains certain complaints and demands.

(b) and (c). The following are the salient points of the representation:

1. The mill machinery is neglected;
2. The accidents and thefts in the mill should be inquired into;
3. The dependents of deceased and retired employees should be given jobs and vacancies should be filled up regularly;
4. The Provident fund arrears should be deposited in the Provident Fund Office;
5. Agreements entered into should be implemented.

The Custodian of the mill has reported that the demands, along with certain later demands, were amicably discussed and settled between the labour union and the management on the 6th of September, 1982.

#### Unutilised Cess Funds for Animal Breeding Research

\*218. SHRI G.Y. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state:

whether it is a fact that a of animal breeding research

schemes under Agriculture Produce Cess Fund were sanctioned during 1978-79 to 1980-81;

(b) if so, whether it is a fact that the funds for the animal breeding research remained unutilised;

(c) if so, the details in this regard; and

(d) the steps Government have taken for improvement in the research schemes?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) No new animal breeding research scheme was sanctioned under Agriculture Produce Cess Fund during the year 1978-79 to 1980-81. However, the Council did finance eight on going schemes in the field of animal breeding which were sanctioned before 1978-79.

(b) and (c). It is not correct to say that the funds for animal breeding research remained unutilised as no separate allocation of Cess funds for discipline such as Animal Breeding Research is made in the Council's budget.

(d) The question does not arise in view of replies to parts (b) and (c) above. However, a total of 19 research schemes have already been approved in the field of animal breeding since August, 1981. Monitoring of the research schemes has also been stepped up.

#### Irrigation charges for different Crops

\*219. SHRI K. MALLANNA: Will the Minister of IRRIGATION be pleased to lay a statement showing:

(a) whether the irrigation charges for different crops throughout the country are uniform;